

(b) if so, the details thereof?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) and (b). The matter is under consideration of the Government of India.

Closure of Law Faculty in Delhi University

2098. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the Delhi University, Faculty of Law was closed down from the 12th September, 1966 to the 1st October, 1966 in view of the law students' agitation; and

(b) if so, the decision taken in the matter of holding Bar Council Examination?

The Minister of Information and Broadcasting: (Shri Raj Bahadur): (a) Yes, Sir.

(b) The matter is under consideration of the University of Delhi.

Manufacture of Urea from Naphtha

2099. Dr. M. M. Das:
Shri Bhagwat Jha Azad:
Shri M. L. Dwivedi:
Shri S. C Samanta:
Shri Subodh Hansda:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the fertilisers corporation of India have asked the National Chemical Laboratory at Poona to supply the detailed technical know-how of manufacturing Urea from Naphtha on a commercial scale;

(b) if so, the response thereto; and

(c) the broad terms of the agreement entered into by Government with the two Italian firms for the manufacture of Urea from Naphtha?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) Does not arise.

(c) The agreement for suppliers' credit for ammonia and urea plants

at Durgapur and Cochin is with the Italian firms M/s. Montecatini-Edison and M/s. Ansaldo who have offered \$30 million credit for supply of imported plant and equipment. The broad terms of the credit are:

10 per cent within 24 months of the last shipment.

90 per cent by nine equal instalments from the date of payment of first instalment.

Interest rate at 5.75 per cent p.a. plus the credit insurance rate the total of interest, including credit insurance not to exceed 6 per cent.

C.B.I. study on Student Agitation

2100. Shri Sezhiyan:
Shri D. C. Sharma:
Shri Maurya:
Shri Yashpal Singh:
Shri Indrajit Gupta:
Shri Surendra Pal Singh:
Shri P. C. Borooah:
Shri Vishwa Nath Pandey:
Shri R. S. Tiwary:
Shri P. Kunhan:
Shri Imbichibava:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a Committee consisting of C.B.I. officials and others has been constituted to study the problem of student agitations in the country;

(b) if so, the composition and terms of reference of the Committee;

(c) whether the Committee has submitted its report; and

(d) if so, the action taken by Government on the report?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) The Committee consisted of the Director, CBI as Convener, Inspectors General of Police, Uttar Pradesh, West Bengal and Madras as members and Shri Venugopala Rao, Deputy